

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : The 24th April, 2026

No. 377 A: The District and Additional Sessions Judge rank officers, named in column no.2 of the table given below are hereby transferred and posted as District and Additional Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names:-

| Sl. No. | Name of the Officers with designation and present place of posting with Judgeship | (a) Designation at the new station (b) Place where the officer is to be ordinarily stationed (c) Name of the Judgeship in which posted on transfer |
|----------------|--|---|
| 1 | 2 | 3 |
| 1. | Sri Binay Shankar, District and Additional Sessions Judge, Supaul. | a) District and Additional Sessions Judge b) Birpur c) Supaul |
| 2. | Sri Rabi Kumar, District and Additional Sessions Judge, Madhubani. | a) District and Additional Sessions Judge b) Hajipur c) Vaishali |

**By order of the High Court,
Sd/- S.G.Mishra
Registrar General**

Memo No. 38123-38140...../A.D. Apptt., Dated, Patna the 24th April, 2026.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / I/c Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Legal Cell, Patna High Court, Patna / Section Officer-I/c, A.D. Misc., Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior

Programmer, Patna High Court, Patna and the Principal District & Sessions Judges, Supaul / Madhubani for information **[and communication to the officer concerned]**.

[-] For Principal District and Sessions Judges concerned

The Officer at S.No. 1 is directed to make over charge of his present office so as to join his new assignment on the date of inauguration of the court of District and Additional Sessions Judge, Birpur (Supaul).

By order of the High Court,

Registrar General